



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,5th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/350/2021 B/O	ABDUS SATTAR Versus THE STATE OF ASSAM AND 15 ORS	MR. P RAHMAN	SC, PNRD GA, ASSAM
MOTION				
2	WP(C)/3183/2021 FIXED	BHABANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM
3	WP(C)/3197/2021 B/O	SAIFULLA AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K DEKA MR. S BISWAS MS D DEVI	SC, ELEM. EDU GA, ASSAM SC, SSA
4	WP(C)/3199/2021 B/O	REZIA KHATUN Versus THE STATE OF ASSAM AND 6 ORS. F	MR. P K DEKA MR. S BISWAS MS D DEVI	SC, ELEM. EDU GA, ASSAM SC, SSA
5	WP(C)/3202/2021 B/O	ARUP KR. SAHA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K DEKA MR. S BISWAS MS D DEVI	SC, ELEM. EDU
6	WP(C)/3205/2021 B/O	M/S B. B. ELECTRICALS Versus UNION OF INDIA AND 3 ORS.	MS. M BORAH MR S DAS	ASSTT.S.G.I.
7	WP(C)/3209/2021 CAVT. NO.04202/021, B/O	ABUL BASHAR MD SADIQUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K TALUKDAR	MR M H AHMED GA, ASSAM FOR CAVEATOR SC, REVENUE
ORDER (STAY VACATING)				
8	I.A.(Civil)/1103/2021 B/O in WP(C)/2755/2021	THE NORTH EASTERN HANDICRAFTS AND HANDLOOMS DEVELOPEMENT CORPORATION LTD. Versus PINKY RAY AND ANR. A	MR G UZIR MS P DEVI	MR H BEZBARUA
	WITH WP(C)/2755/2021	PINKY RAY AND ANR Versus THE UNION OF INDIA AND 2 ORS	H Z SINGHA MR H BEZBARUA MR. S J SARMAH	MR G UZIR (R-2) MS P DEVI (R-2) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/07/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 19

[CRIMINAL BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1307/2021 FIXED	MANJU BEGUM Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
2	Bail Appln./1374/2021 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
3	Bail Appln./1403/2021 B/O	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
4	Bail Appln./1415/2021 B/O	EDUL ALI @ MD. IDUL ALI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
5	Bail Appln./1422/2021 B/O	HAREKRISHNA KALITA Versus THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
6	Bail Appln./1435/2021 B/O	PANKAJ KR DAS Versus THE STATE OF ASSAM	MS. R KALITA MR. P M KALITA	PP, ASSAM
7	Bail Appln./1436/2021 B/O	PRABIN KALITA Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
8	Bail Appln./1443/2021 B/O	RAMAVTAR MANIHAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA	PP, ASSAM
<u>MOTION</u>				
9	CrI.Pet./335/2021 B/O	ASHISH BHAIJANKA Versus THE STATE OF ASSAM AND 2 ORS.	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	PP, ASSAM
10	CrI.Pet./350/2021 B/O	M/S MARUTI QUALITY PRODUCTS PVT. LTD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
11	AB/1785/2021 B/O	JUNAIDUR RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

12	AB/1789/2021 B/O	BHASKAR KALINDI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
13	AB/1795/2021 B/O	PARAMANANDA GOGOI Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
14	AB/1799/2021 B/O	OMAR DEWAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
15	AB/1813/2021 B/O	KIRAN SAIKIA Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
16	AB/1814/2021 B/O	KRISHNA LOHAR Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
17	AB/1821/2021	PRAMOD HALOI AND 6 ORS. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR S R NAWAZ	PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./1184/2021 FIXED	MAKIBAR RAHMAN @ MUKUT ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR F HAQUE MR. P S BISWAS	PP, ASSAM
19	Bail Appln./1247/2021 FIXED	BIPUL HUSSEN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
20	Bail Appln./1251/2021 FIXED	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR P K BORA	PP, ASSAM
WITH				
21	Bail Appln./1249/2021	MD. MUKRRAMIN Versus THE STATE OF ASSAM	MR I RAFIQUE MS G Gayan	PP, ASSAM
22	Bail Appln./1262/2021 FIXED	ABED ALI @ MD. ABED ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED MR Z RAHMAN	PP, ASSAM
23	Bail Appln./1273/2021 FIXED	SADULLA MIA @ SADULLA SHEIKH Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
24	Bail Appln./1284/2021 FIXED	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
25	Bail Appln./1285/2021 FIXED	KURBAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
26	Bail Appln./1294/2021 FIXED	OSMAN GONI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
27	Bail Appln./1296/2021 FIXED	PRANJAL KAKATI AND ANR. Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
28	Bail Appln./1301/2021 FIXED	OSMAN GONI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
29	Bail Appln./1313/2021 FIXED	HIMANGSHU TALUKDAR Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
30	Bail Appln./1329/2021 FIXED	BEDANGA SHARMA AND ANR Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
31	Bail Appln./1358/2021 FIXED	SAFIKUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM

32	Bail Appln./1365/2021 FIXED	GOPAL KHANAL @ KHANDAL Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN MR. P UPADHYAY	PP, ASSAM
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BAIL HEARING

33	AB/802/2021 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR Z KAMAR MR. S U AHMED MR M I NEOG	PP, ASSAM
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34	AB/979/2021 FIXED	ALI AHMED LASKAR @ ALI Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
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35	AB/1500/2021 FIXED	HAFIZUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
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36	AB/1647/2021 FIXED	DIBYAJYOTI KALITA Versus THE STATE OF ASSAM	MR H K SARMA	PP, ASSAM
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ORDERS

37	CrI.Pet./351/2021 FIXED	STATE OF ASSAM Versus BIJU ALI AND ANR.	MR. M PHUKAN	MR. A BHATTACHARYA, LEGAL-AID-COUNSEL
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LEAVE NOTE OF ADVOCATES FOR 05/07/2021

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